

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**13TH FINANCE COMMISSION - SPECIAL MAGISTRATE COURTS -
Postings of certain Special Magistrates - ORDERS - ISSUED.**

ROC.NO.689/2015-B.SPL.

NOTIFICATION NO.60-B.SPL.

DATED:28.01.2015.

READ:

G.O.Rt.No.14, Law (L.A & J - Home Courts.A) Department, dated 06.01.2015.

The High Court is pleased to order the following Postings of Special Magistrates:-

The following retired Judicial Officers, whose names are mentioned in Column Number 2, and have been appointed as Special Magistrates on contract basis to preside over the Special Magistrate Courts vide G.O. read above, are posted to the stations mentioned against their names in Column Number 3.

Further, the officers posted are directed to proceed to the stations of posting^{and} after entering into an agreement, take charge of their respective posts from the officers mentioned in Column Number 4 in consultation with the concerned Prl. District and Sessions Judges.

SL. NO.	NAME OF THE RETIRED DISTRICT JUDGE	POSTED AS	TO TAKE CHARGE OF HIS POST FROM
(1)	(2)	(3)	(4)
1.	Smt. M.Seetharajya Lakshmi, Retired District Judge,	Special Magistrate, Sullurpet, Nellore District.	In consultation with the Prl. District and Sessions Judge, Nellore.
2.	Sri K.Krishna Rao, Retired Senior Civil Judge	VI Special Magistrate, Visakhapatnam.	In consultation with the Prl. District and Sessions Judge, Visakhapatnam.

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NOTE: 1. The Prl. District and Sessions Judges, Nellore and Visakhapatnam are requested to direct the newly appointed Special Magistrates posted in their Units to enter into Agreement for a period from the date of joining to 31.03.2015 or completion of age of 70 years, which ever is earlier, before joining duty.

2. This Order is placed in the High Court's Web Site <http://hctap.nic.in> and the downloaded copy from the web site is valid for joining duty.

S. Jagannadham
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information).
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website).
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Prl. District and Sessions Judges, Nellore and Visakhapatnam.
11. The I Addl. District and Sessions Judges, Nellore and Visakhapatnam.
12. The Special Magistrate, Sullurpet, Nellore District.
13. The VI Special Magistrate, Visakhapatnam.
14. The District Treasury Officers, Nellore and Visakhapatnam.
15. The Sub Treasury Officers, Sullurpet, Nellore District.
16. **THE SECTION OFFICERS:-**
 - (a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.